

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.148/ BB/ 2017	-	For filing additional information as required by registry	252(3)	Skylux Telelink Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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<u>DANDY</u>	<u>Petitioner.</u>	
7349410395		
<u>Sankalpa Associates</u>		

ORDER

Counsel for Petitioner is present. He reported that, he has filed compliance memo alongwith annexure in the registry. Verified the file. Petitioner has filed Memo alongwith annexure on 8/11/2017. Issue notice to the ROC-Karnataka, Bangalore. Registry is directed to prepare notice. Petitioner Counsel is directed to collect the notice from the registry and to serve it on ROC and to file acknowledgement. List it on 15/12/2017.


Member (T)


Member (J)